

JUDGMENTS FOR THE MONTH OF APRIL, 2017

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	3 rd	WP(C) 5153/2014	INLAND WORK LOGISTICS PVT. LTD. VS THE UNION OF INDIA & 4 ORS	Disputes against the Railways	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
2	3 rd	Cont.Cas(C) 382/2015	MARKAR BAGRA VS PIGE LEGU	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
3	3 rd	RSA 261/2015	NABA SAIKIA & 2 ORS. VS BHOGESWAR DUTTA & 2 ORS.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
4	3 rd	WP(C) 7900/2015	NABA KR. DEKA BARUAH VS THE STATE OF ASSAM & 3 ORS.	Order of the Administrative or service Tribunal with respect to State Govt Employees	THE HON'BLE MR. JUSTICE NELSON SAILO
5	3 rd	CRP 307/2016	MD. SAMSUDDIN & ANR. VS MD. SABJALI ALI & 12 ORS.	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE KALYAN RAI SURANA
6	3 rd	W.P.(Crl.) 20(K)/2016	SHRI NGACHANBAM KASAR VS THE STATE OF NAGALAND & ORS.		THE HON'BLE MR JUSTICE S. SERTO
7	3 rd	RSA 40/2017	ABDUL HAMID & 4 ORS VS MD TAYAB ALI & ANR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
8	3 rd	RSA 97/2017	SMTI KALPANA RABHA & ANR VS SMTI TAJO RABHA	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
9	4 th	RSA 184/2006	MD. ANOWAR HUSSAIN VS JAMAL UDDIN	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
10	4 th	Cont.Cas(C) 283/2015	SREE KAMAKHYA TEA COMPANY PVT. LTD. & 2 ORS. VS MANISH CHANDA & 2 ORS	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
11	4 th	Mat.App. 5/2015	SRI DULENDRA BARUAH VS SMT MONALISHA CHALIHA	Family Court Appeals	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
12	4 th	WA 234/2015	THE STATE OF ASSAM & 4 ORS VS ASSAM HOME GUARDS (VOLUNTEER) ASSOCIATION & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
13	4 th	WP(C) 2329/2015	M/S ETHELWOLD ESTATE(PVT.) LIMITED VS THE STATE OF ASSAM AND 4 ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
14	4 th	WP(C) 3218/2015	SHRI BIKROM SINGHA LAHKAR & ANR. VS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE KALYAN RAI SURANA

			THE STATE OF ASSAM AND 3 ORS.		
15	4 th	Review.Pet. 85/2016	SMTI BISMITA SAIKIA VS PRANJAL DUTTA	Other Review Applications	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
16	4 th	WP(C) 7256/2016	LAL BABU SINGH & ANR. VS UNION OF INDIA & 4 ORS.	Promotion with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE NELSON SAILO
17	4 th	PIL 17/2017	ASSAM PUBLIC WORKS VS THE STATE OF ASSAM & 7 ORS.	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
18	5 th	RSA 284/2016	MRS SURATUN NESSA & ANR VS THE STATE OF ASSAM & 4 ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
19	6 th	Mat.App. 41/2014	JONMONI KALITA BARMAN VS KAMAL KUMAR BARMAN	Family Court Appeals	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
20	6 th	Cont.Cas(C) 37/2015	BALAY KR. BORAH VS RAMESH CHANDRA JAIN & ANR.	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
21	6 th	I.A.(Civil) 732/2017	THE STATE OF ASSAM & 2 ORS. VS SMTI GITA RANI KALITA	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
22	6 th	I.A.(Civil) 1106/2017	CENTRAL BUREAU OF INVESTIGATION VS RAJEEB KALITA & 12 ORS	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
23	7 th	MFA 47/2009	ORIENTAL INSURANCE CO. LTD. VS SAFIQUL ISLAM & ORS	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE KALYAN RAI SURANA
24	7 th	WP(C) 5028/2009	THE MANAGEMENT OF TENGAPANI TEA ESTATE VS THE UNION OF INDIA & ORS	Payment of Gratuity Act, 1962	HON'BLE MR. JUSTICE SUMAN SHYAM
25	7 th	MFA 276/2010	ORIENTAL INSURANCE CO. LTD. VS MD. KHAIRUL ISLAM & ORS	Workmen Compensation Act, 1923.	HON'BLE MR. JUSTICE KALYAN RAI SURANA
26	7 th	Crl.Pet. 920/2013	TARINI MAJUMDAR & 2 ORS VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE AJIT BORTHAKUR
27	7 th	Crl.Pet. 922/2013	NAGEN CHANDRA BORO & 2 ORS VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE AJIT BORTHAKUR
28	7 th	Crl.Pet. 923/2013	ABUL HUSSAIN VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE AJIT BORTHAKUR
29	7 th	Crl.Rev.P. 2/2014	SAMIN DAS VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	HON'BLE MR. JUSTICE AJIT BORTHAKUR

30	7 th	CRP 343/2014	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY VS SMT. DHANALATA MECH & 10 ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
31	7 th	CRP 344/2014	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. VS SMT. MANJU BASUMATARI & 6 ORS	Civil Revision under Article 227 of the Constitution.	HON'BLE MR. JUSTICE KALYAN RAI SURANA
32	7 th	WP(C) 2069/2014	RATAN KUMAR SARKAR VS THE STATE OF ASSAM AND 5 ORS	Settlement of Fishery by the Assam Fisheries Development Corporation	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
33	10 th	FA 5(K)/2013	THE UNION OF INDIA & ORS. VS SHRI TSUPONTHUNG EZUNG & ORS.		THE HON'BLE MR JUSTICE S. SERTO
34	10 th	FA 6(K)/2013	THE UNION OF INDIA & ORS. VS YIRHOMO TSOPOE & ORS.		THE HON'BLE MR JUSTICE S. SERTO
35	10 th	FA 7(K)/2013	THE UNION OF INDIA & ORS. VS HAYIO HUMTSOE & ORS.		THE HON'BLE MR JUSTICE S. SERTO
36	10 th	FA 8(K)/2013	THE UNION OF INDIA & ORS. VS MHONYOMO HUMTSOE & ORS.		THE HON'BLE MR JUSTICE S. SERTO
37	10 th	FA 9(K)/2013	THE UNION OF INDIA & ORS. VS YIPONTHNUG EMANGRI & ORS.		THE HON'BLE MR JUSTICE S. SERTO
38	10 th	WP(C) 28(K)/2016	M/S EAST WEST CONSTRUCTION VS THE STATE OF NAGALAND & ORS.		THE HON'BLE MR.JUSTICE S. SERTO
39	17 th	WP(C) 5347/2014	KENDRIYA VIDYALAYA SANGATHAN & ANR. VS SMT. MONJU MONI BARUAH	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
40	17 th	WA 163/2015	SRI NAZIM UDDIN BARBHUIYA VS THE STATE OF ASSAM & 5 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
41	17 th	WA 164/2016	SRI DHIRAJ KUMAR DUTTA & ANR VS THE SSSAM BOARD OF REVENUE & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
42	17 th	WA 178/2016	SRI DHIRAJ KUMAR DUTTA & ANR VS THE SSSAM BOARD OF REVENUE & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN

43	17 th	FAO 9/2017	SRI MADHAV KAKOTY VS SMTI SANCHARI URANG @ SOMARI URANG & 6 ORS	Other appeals under Order 43 Rule 1 CPC in temporary	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
44	17 th	WP(C) 1865/2017	HALIRAM BASUMATARY VS THE UNION OF INDIA & 3 ORS.	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
45	18 th	WP(C) 682/2009	DR. KABINDRA NATH SARMAH VS THE UNION OF INDIA & ORS	Retirement benefits with respect to State Govt Employees	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
46	18 th	MFA 211/2010	DASARATH CHOUHAN VS THE UNION OF INDIA	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE KALYAN RAI SURANA
47	18 th	MFA 237/2010	ORIENTAL INSURANCE CO. LTD. VS ABDUL RAHIM & ANR	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE KALYAN RAI SURANA
48	18 th	Crl.A. 14/2014	RAM CHARAN BHUYAN VS STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE UJJAL BHUYAN HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
49	18 th	WP(C) 4088/2014	DIBYAJYOTI KAUSHIK VS THE STATE OF ASSAM AND 3 ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE NELSON SAILO
50	18 th	Cont.Cas(C) 54/2016	PADMA HAZARIKA VS V K PIPERSENIA & 6 ORS	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
51	19 th	I.A.(Civil) 1068/2016	DEEPA NEWAR VS DEEPAK BORTHAKUR & ANR	Interlocutory Application (Civil)	HON'BLE MR. JUSTICE KALYAN RAI SURANA
52	20 th	WP(C) 2357/2009	RABUL SAIKIA & ORS. VS THE STATE OF ASSAM AND ANR	Other service matters with respect to State Govt Employees	THE HON'BLE MR JUSTICE HRISHIKESH ROY
53	20 th	CRP 184/2010	KUNTI CHOUDHURY & 3 ORS VS NITAI PATRA & ORS.	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE KALYAN RAI SURANA
54	20 th	WP(C) 2327/2010	NOMALI BORO VS THE STATE OF ASSAM AND ORS	Retirement benefits with respect to State Govt Employees	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
55	20 th	WP(C) 6283/2010	PARUL MAZUMDER LASKAR VS THE UNION OF INDIA & ORS	Death after detention in custody	HON'BLE MR. JUSTICE UJJAL BHUYAN HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
56	20 th	WP(C) 335/2011	MUSTT. SALEHA BEGUM LASKAR VS THE UNION OF INDIA & ORS	Death after detention in custody	HON'BLE MR. JUSTICE UJJAL BHUYAN HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
57	20 th	CRP 196/2014	PRADIP KUMAR MORAL & ANR. VS SAMBHU NATH VERMA & 3 ORS.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA

58	20 th	CRP 330/2015	SANKAR GOGOI VS SMTI. SAZEDA AHMED HAZARIKA	Civil Revision against appellate decree under the Local Rent Control Act	HON'BLE MR. JUSTICE KALYAN RAI SURANA
59	20 th	CRP 382/2015	NITYA BISWAS & 4 ORS. VS JEETMAL GHERAWAT & 5 ORS	Civil Revision against appellate decree under the Local Rent Control Act	HON'BLE MR. JUSTICE KALYAN RAI SURANA
60	20 th	CRP(I/O) 55/2016	NIRAN GARO & 5 ORS. VS TULI RAM GARO (PATOR)	Civil Revision under Article 227 of the Constitution.	HON'BLE MR. JUSTICE KALYAN RAI SURANA
61	20 th	WP(C) 204(K)/2016	ER. SWEDEVIL ZAO VS THE STATE OF NAGALAND & ORS.		THE HON'BLE MR.JUSTICE S. SERTO
62	21 st	WP(C) 4059/2014	SMTI CHAMELI DAS VS THE STATE OF ASSAM & 5 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE NELSON SAILO
63	21 st	WP(C) 6685/2014	ALL ASSAM MIDDLE ENGLISH TEACHERS ASSOCIATION (M.E. SCHOOL) & ANR, VS THE STATE OF ASSAM & 13 ORS.	Orders passed by authorities in relation to Mangmnt of Schools & Colleges	HON'BLE MR. JUSTICE UJJAL BHUYAN
64	21 st	CRP(I/O) 133/2016	LAKHI G. MARAK VS HDFC BANK LIMITED & ANR.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
65	21 st	WP(C) 6194/2016	ALL ASSAM MIDDLE ENGLISH TEACHERS ASSOCIATION (M.E.SCHOOL) & ANR. VS THE STATE OF ASSAM & 6 ORS.	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE UJJAL BHUYAN
66	21 st	WP(C) 6930/2016	THE SCHOOL MANAGING COMMITTEE (SMC), BARABHITA L.P. SCHOOL VS THE STATE OF ASSAM & 4 ORS.	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE UJJAL BHUYAN
67	21 st	WP(C) 6934/2016	THE SCHOOL MANAGING COMMITTEE (SMC), UJANPETLA KERAMATIYA M.E. MADRASS VS THE STATE OF ASSAM & 4 ORS.	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE UJJAL BHUYAN
68	21 st	WP(C) 6935/2016	THE SCHOOL MANAGING COMMITTEE (SMC), NO.784 BISHKURA POLLIMANGAL L. P. SCHOOL VS THE STATE OF ASSAM & 4 ORS.	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE UJJAL BHUYAN
69	21 st	WP(C) 6946/2016	THE SCHOOL MANAGING COMMITTEE (SMC), NO.2218 DARUL ULUM L.P. SCHOOL VS THE STATE OF ASSAM & 4 ORS.	Other academic disputes	HON'BLE MR. JUSTICE UJJAL BHUYAN
70	21 st	WP(C) 6949/2016	THE SCHOOL MANAGING COMMITTEE (SMC), NO.1989 UJANPETLA HOLIRAM L.P. SCHOOL VS THE STATE OF ASSAM & 4 ORS.	Managing Committee of other Schools	HON'BLE MR. JUSTICE UJJAL BHUYAN

71	21 st	WP(C) 6981/2016	THE SCHOOL MANAGING COMMITTEE (SMC), TAMARHAT M.E. SCHOOL VS THE STATE OF ASSAM & 4 ORS.	Other service matters with respect to Service of Teachers of Provincialized Schools.	HON'BLE MR. JUSTICE UJJAL BHUYAN
72	21 st	WP(C) 7513/2016	THE SCHOOL MANAGING COMMITTEE, JN GIRLS INSTITUTION [M.E.] VS THE STATE OF ASSAM & 8 ORS.	Other service matters with respect to Service of Teachers of Provincialized Schools.	HON'BLE MR. JUSTICE UJJAL BHUYAN
73	21 st	WP(C) 7524/2016	THE SCHOOL MANAGING COMMITTEE, VS THE STATE OF ASSAM & 5 ORS.	Other academic disputes	HON'BLE MR. JUSTICE UJJAL BHUYAN
74	21 st	WP(C) 74(K)/2016	SMTI. IMOSANGLA VS THE STATE OF NAGALAND & ORS.		THE HON'BLE MR.JUSTICE S. SERTO
75	21 st	CRP 130/2017	NUR SAYED ALI VS SURAJ JAMAL & 2 ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
76	24 th	RSA 65/2007	MUSLEM UDDIN & ORS. VS ANSER ALI	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
77	24 th	RSA 156/2007	ON THE DEATH SUDHIR CH. SARMAH HIS LEGAL HEIRS SMT. SEFALI SARMA & ANR. VS THE STATE OF ASSAM AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
78	24 th	Crl.Rev.P. 3(K)/2013	SHRI. TOSHIPOKBA LONGKUMER VS SHRI. C. AMONG JAMIR		THE HON'BLE MR.JUSTICE S. SERTO
79	24 th	CRP 3(K)/2013	SHRI. TOSHIPOKBA LONGKUMER VS SHRI. TOSHIPOKBA LONGKUMER		THE HON'BLE MR.JUSTICE S. SERTO
80	24 th	PIL 36/2015	NOVO DIGANTA N.G.O. VS THE STATE OF ASSAM AND 3 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
81	24 th	PIL 117/2015	SRI NANI GOPAL GARLOSA VS THE STATE OF ASSAM AND 11 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
82	24 th	CRP 294/2016	ON THE DEATH OF JADUNANDAN SARMA HIS LEGAL HEIRS REP. BY BINOD KUMAR SHARMA & 2 ORS. VS GHANASHYAM SHARMA & 4 ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
83	24 th	WA 288/2016	SRI RATNA DAS VS THE UNION OF INDIA & 6 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
84	24 th	WP(C) 30(K)/2016	SHRI. LHOUSAKHOTUO VIMERO VS THE STATE OF NAGALAND & ORS.		THE HON'BLE MR.JUSTICE S. SERTO

85	24 th	WA 96/2017	THE STATE OF ASSAM VS MD TEZARATDDIN AHMED	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
86	24 th	WA 97/2017	SOYNAL SK VS THE STATE OF ASSAM & 9 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
87	24 th	WA 98/2017	BADSHAH MIA & 6 ORS VS LUTFOR RAHMAN & 5 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
88	25 th	MFA 122/2004	M/S MAHESWARI ENTERPRISES VS UNION OF INDIA	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE KALYAN RAI SURANA
89	25 th	MFA 77/2007	NEW INDIA ASSURANCE CO. LTD. VS SHAJAHAN ALI	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE KALYAN RAI SURANA
90	25 th	WP(C) 1682/2009	MRS. SAYERA BEGUM VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
91	25 th	WP(C) 3104/2009	BHAGWAN SINGH VS THE UNION OF INDIA & ORS	Major punishment relating to service of Defence Personal and Armed Forces	THE HON'BLE MR JUSTICE HRISHIKESH ROY
92	25 th	WP(C) 2248/2011	PABAN KALITA VS THE STATE OF ASSAM AND ORS.	Major punishment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
93	25 th	WP(C) 2250/2011	MRS. RENUKA MAZUMDAR VS THE STATE OF ASSAM AND ORS.	Major punishment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
94	25 th	WP(C) 2251/2011	PRAKASH GOSWAMI VS THE STATE OF ASSAM AND ORS.	Major punishment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
95	25 th	WP(C) 2252/2011	SAMIN CHANDRA KALITA VS THE STATE OF ASSAM AND ORS.	Major punishment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
96	25 th	WP(C) 2253/2011	SMTI PRANITA DEVI VS THE STATE OF ASSAM AND ORS.	Major punishment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
97	25 th	WP(C) 3057/2011	PEAR ALI AHMED VS THE STATE OF ASSAM AND ORS.	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA

98	25 th	WP(C) 3074/2011	SMTI RINA RANI DEKA & 4 ORS VS THE STATE OF ASSAM AND ORS	Major punishment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
99	25 th	WP(C) 3075/2011	PREMANANDA MISRA & 3 ORS VS THE STATE OF ASSAM AND ORS.	Major punishment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
100	25 th	WP(C) 3087/2011	PRASANTA DEKA & ANR. VS THE STATE OF ASSAM AND ORS.	Major punishment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
101	25 th	WP(C) 3088/2011	DIBAKAR TALUKDAR & ANR. VS THE STATE OF ASSAM AND ORS	Major punishment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
102	25 th	WP(C) 3173/2011	JATINDRA RAJBONGSHI & 4 ORS. VS THE STATE OF ASSAM AND ORS.	Major punishment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
103	25 th	WP(C) 3218/2011	MD. INAM ALI VS THE STATE OF ASSAM AND ORS.	Major punishment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
104	25 th	WP(C) 3380/2011	MD. MUSADDIQUE AHMED VS THE STATE OF ASSAM AND ORS.	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
105	25 th	WP(C) 3385/2011	ABUL HUSSAIN TALUKDAR VS THE STATE OF ASSAM AND ORS.	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
106	25 th	WP(C) 3594/2011	RAJEN DEKA @ RAJEN CH. DEKA & 2 ORS. VS THE STATE OF ASSAM AND ORS.	Major punishment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
107	25 th	WP(C) 3689/2011	ABDUL MATLEB VS THE STATE OF ASSAM AND ORS.	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
108	25 th	WP(C) 4572/2011	KAMESWAR BARMAN & 2 ORS. VS THE STATE OF ASSAM AND ORS.	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
109	25 th	WP(C) 4590/2011	AJIT KUMAR DEKA VS THE STATE OF ASSAM AND ORS.	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA

110	25 th	WP(C) 4696/2011	ABANI TALUKDAR VS THE STATE OF ASSAM AND ORS.	Major punishment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
111	25 th	WP(C) 4792/2011	DIPAK DEKA @ SRI DEEPAK DEKA VS THE STATE OF ASSAM AND ORS.	Major punishment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
112	25 th	WP(C) 5075/2011	BASANTA BAISHYA VS THE STATE OF ASSAM AND ORS.	Major punishment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
113	25 th	WP(C) 5076/2011	MATHUR SARMA VS THE STATE OF ASSAM AND 2 ORS.	Major punishment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
114	25 th	WP(C) 5580/2011	GIRIDHAR DEKA VS THE STATE OF ASSAM AND ORS.	Major punishment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
115	25 th	WP(C) 5613/2011	SURAT JAMAL VS THE STATE OF ASSAM AND ORS.	Major punishment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
116	25 th	WP(C) 1516/2012	MD. ABDUR RAHMAN VS THE STATE OF ASSAM AND ORS	Promotion with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
117	25 th	Mat.App. 11/2013	SUBIR KUMAR DEY VS SRIMATI JAYA DEY @ JOYA MAHAJAN & ANR,	Family Court Appeals	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
118	25 th	WP(C) 5645/2014	MUSTT. AKLIMA BEGUM VS THE STATE OF ASSAM AND 7 ORS	Agricultural Income-Tax	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
119	25 th	WP(C) 1141/2015	SMTI SIPRA DAS VS THE STATE OF ASSAM AND 13 ORS	No confidence motion passed by Panchayat	HON'BLE MR. JUSTICE SUMAN SHYAM
120	25 th	WA 95/2017	SHRI AJIT KUMAR BARUAH VS THE ASSAM FINANCIAL CORPORATION	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
121	26 th	WP(C) 3558/2011	SMT. MALA DUTTA VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
122	26 th	WP(C) 1908/2012	ALL ASSAM HIGHER SECONDARY TEACHERS & EMPLOYEES ASSOCIATION VS STATE OF ASSAM & ORS.	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA

123	26 th	WP(C) 3856/2012	SANTI RAM ROY VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
124	26 th	CRP 7/2015	M/S MOW ENTERPRISE VS THE UNION BANK OF INDIA & 2 ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
125	26 th	WP(C) 544/2015	MD. HUSSAIN AHMED TAPADAR VS THE STATE OF ASSAM AND 6 ORS	Appointment on compassionate ground on Educational Matter with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
126	26 th	CRP(I/O) 146/2016	PRADIP KUMAR PAUL & 6 ORS. VS SWAPAN DAS & ANR.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
127	26 th	CRP 135/2017	SWAPAN DAS VS PRADIP KUMAR PAUL & 6 ORS.	Civil Revision against orders passed in execution case	HON'BLE MR. JUSTICE KALYAN RAI SURANA
128	26 th	I.A.(Civil) 1347/2017	M/S BLITZ ENGINEERING & FABRICATION & ANR, VS THE INDUSTRIAL CO- OPERATIVE BANK LTD.	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
129	27 th	WP(C) 3539/2009	APRAN CHETIA VS THE STATE OF ASSAM AND ORS	Regularisation of ad hoc appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE HRISHIKESH ROY
130	27 th	Mat.App. 9/2013	PREMA BORUAH VS DEEPA BORUAH @ TULU	Family Court Appeals	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
131	27 th	WA 59/2014	RAJEN CHUTIA VS STATE OF ASSAM & 4 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
132	27 th	PIL 40/2015	AXOM JATIYA GANA SANGRAM PARISHAD VS THE STATE OF ASSAM AND 7 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
133	27 th	CRP 268/2016	SANKAR PRASAD DEY VS THE STATE OF ASSAM AND ANR	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE KALYAN RAI SURANA
134	27 th	CRP(I/O) 122/2016	SMTI. TILOTTOMA CHOUDHURY & ANR. VS ON THE DEATH OF LATE LAKHI KANTA CHOUDHURY & 4 ORS.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
135	27 th	Mat.App. 12/2016	SHRI NABAJIT KUMAR SARMAH VS SMTI RUPA KHOUND (SARMAH)	Family Court Appeals	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
136	27 th	RSA 113/2017	RENUBALA ROY & 3 ORS. VS BAKUL ROY & 14 ORS.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA

137	28 th	WP(C) 3392/2012	SMT. NIBEDITA DUTTA BARUA VS THE STATE OF ASSAM AND ORS	Seniority with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A.M. BUJOR BARUA
138	28 th	WP(C) 5311/2012	DILU SINGHA VS THE STATE OF ASSAM AND ORS	Regularisation of ad hoc appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
139	28 th	PIL 85/2013	PARAGMONI KAKATI VS THE STATE OF ASSAM AND 8 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
140	28 th	Crl.A. 238/2016	DEBO KANTA BARUAH @ DEBA KANTA BARUAH VS THE STATE OF ASSAM & ANR	Criminal Appeals (Jail)	HON'BLE (MRS.) JUSTICE RUMI KUMARI PHUKAN
141	28 th	Mat.App. 18/2016	SMT SOBHA BAJAJ VS SRI ASHOK KUMAR MALANI	Family Court Appeals	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
142	28 th	RSA 235/2016	SRI KULADHAR DEKA VS SRI BHRIGU NANDAN GOPE & 2 ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
143	28 th	Tr.P.(C). 14/2016	MRS. GULSHAN JANNAT FIRDOUSI VS DR. AHMED ALI	Civil Revisions for transfer of suit under Section 24 of the CPC	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
144	29 th	WP(C) 52(K)/2016	ASI. RM N. ORENTHUNG LOTH & ORS. VS THE STATE OF NAGALAND & ORS.		THE HON'BLE MR.JUSTICE S. SERTO